

GOVERNMENT OF INDIA  
MINISTRY OF SHIPPING

**LOK SABHA**  
**UNSTARRED QUESTION NO.2895**  
**TO BE ANSWERED ON 6<sup>TH</sup> AUGUST, 2015.**

**PROJECTS AT VIZHINJAM PORT**

2895. PROF. K. V. THOMAS:

Will the Minister of SHIPPING be pleased to state:

**पोत परिवहन मंत्री**

- (a) whether the Government has granted permission for the construction of a green field deep water International Container Trans-shipment Terminal (ICTT) at Vizhinjam;
- (b) if so, the details and the present status thereof;
- (c) whether the Government proposes to relax the taxes under Cabotage for operation of the ICTT; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF SHIPPING  
(SHRI PON. RADHAKRISHNAN)

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(a)to(d):No, Madam. Does not arise. However, it is learnt that the Ministry of Finance has accorded in-principle approval on 3.2.2015 for viability gap funding to the proposal of Government of Kerala to develop a non-major Port at Vizhinjam on Design Build Finance Operate and Transfer (DBFOT) basis to handle upto 18000 TEU container ships with a rated annual capacity of the Port of 10 lakhs TEUs and the total project cost Rs. 3930 crores.

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